

save this river from industrial pollution in Uttar Pradesh and Bihar?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH) (a) No, Sir.

(b) No, Sir.

(c) The action against the polluting agencies is being taken by the concerned State Boards for the Prevention and Control of Water Pollution set up under the provisions of the Water (Prevention and Control of Pollution) Act, 1974.

(d) It is true that river Ganga is significantly polluted in short reaches immediately downstream of Kanpur City.

(e) The State Governments of Uttar Pradesh and Bihar have set up the State Boards for the Prevention and Control of Water Pollution under the provisions of the Water (Prevention and Control of Pollution) Act, 1974. These Boards are taking suitable action under the provisions of the Act.

Dwelling Units in Orissa during the Sixth Five Year Plan

3494. SHRI K. PRADHANI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of houseless persons for whom dwelling units have been constructed during the Fifth Five Year Plan in the State of Orissa;

(b) the number of persons for whom houses will be constructed in the State of Orissa during the Sixth Five Year Plan; and

(c) the number of persons who will be left without any house at the end of the Sixth Five Year Plan in the State of Orissa?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARA-
IN SINGH): (a) to (c). The infor-

mation is being gathered and will be placed on the table of the House.

Prevalence of Water Insect Called 'Nadu'

3495. SHRI BHEEKHABHAI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware of the mass scale prevalence of a water insect called 'Nadu' in the drinking water in most of the southern part of Rajasthan;

(b) whether Government are also aware of a large scale of persons and animals affected by this disease; and

(c) if so, what measures Government propose to take to provide clean drinking water to those areas mostly inhabited by Scheduled Tribes and take appropriate measures to check this disease?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARA-
IN SINGH): (a) and (b). No specific information is available as this Ministry is not directly concerned with the disease caused by insect called 'Nadu' stated to be found in drinking water.

(c) The priority during the Sixth Five Year Plan will be given to provide atleast one source of safe drinking water in every village identified as a scarcity or health problem village. Care will be taken to ensure that drinking water is available to all the weaker sections of the community, particularly, Scheduled Tribes and Scheduled Castes.

Cattle Grazing in Bharatpur Bird Sanctuary

3496. SHRI KRISHNA KUMAR GOEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Rajasthan Forest Department had